

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).11521 OF 2004

(From the judgement and order dated 29/03/2004 in LPA No.113/2001
of HIGH COURT OF MADRAS)

MUTHAMMAL

Petitioner(s)

VERSUS

CHIDAMBARAM PILLAI AND ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 07/02/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. VENKATARAMA REDDI

HON'BLE MR. JUSTICE A.K. MATHUR

For Petitioner(s)

Mr. T.Raja,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

